

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

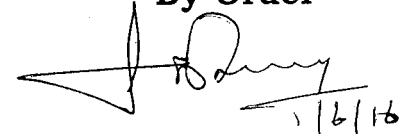
Dated: 01.06.2016

ORDER NO. 58 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide Roster Order No. 44 of 2016 for CESTAT, Chandigarh to the extent indicated hereunder :

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. Devender Singh, Member (Technical)	From 06.06.2016 to 10.06.2016	Division Bench matters
Hon'ble Sh. Devender Singh, Member (Technical)	From 13.06.2016 to 17.06.2016	Single Member Matters

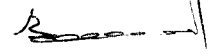
By Order



(A. Mohan Kumar)
Registrar

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Dy. Registrar